Sixteenth Loksabha

>

Title: Presentation of the 30th Report of the Committe on Welfare of Scheduled Castes and Scheduled Tribes.

DR. KIRIT P. SOLANKI (AHMEDABAD): I beg to present the Thirtieth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (2018-19): Examination of Annual Reports of National Commission for Scheduled Castes (NCSC) presented under Article 338(5)(d) of the Constitution of India and to report as to the measures that should be taken by the Union Government in respect of matters within the purview of the Government.